

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No.192 of 2011**

**Dated : 4<sup>th</sup> July, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Reliance Infrastructure Limited**

**... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory  
Commission & Anr.**

**....Respondent(s)**

**Counsel for the Appellant (s) :**

**Mr. Akhil Sibal**  
**Mr. Hasan Murtaza**

**Counsel for the Respondent(s):**

**Mr. Buddy A. Ranganadhan**  
**for R.1**  
**Mr. Sitesh Mukherjee**  
**Mr. Sakya Singha Choudhuri**  
**Ms. Mandakini Ghosh for**  
**R.6**

**ORDER**

We have heard the learned counsel for the Appellant. Post the matter for making reply arguments by the Respondent counsel on **6.7.2012 at 12.30 pm.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**ak/sm**